

(b) While the working of the erstwhile All India Handicrafts Board had been under constant review, no formal assessment was made by the Government.

(c) Does not arise.

Visit of Minister of State for External Affairs to South East Asia

5512. SHRI P. R. S. VENKATESAN : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the Minister of State for External Affairs recently visited South-East Asia;

(b) if so, the countries visited by him; and

(c) the outcome of the visit ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K NATWAR SINGH) : (a) Yes, Sir.

(b) The Minister of State for External Affairs, Shri K. Natwar Singh, visited Indonesia, Thailand, Brunei, Malaysia and Singapore from 1st-7th March 1987.

(c) The Minister of State had useful exchange of views on regional and bilateral matters. The visit resulted in better perception of each other's point of view.

Purchase of cardamom by STC

5513. CH. RAM PRAKASH : Will the Minister of COMMERCE be pleased to state :

(a) whether the State Trading Corporation has started purchasing cardamom from three auction centres in Kerala; and

(b) if so, the quantity purchased so far and the target fixed ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSI) : (a) Yes, Sir.

(b) As the purpose of market intervention by STC is price stabilisation no specific targets have been fixed. A quantity of 6906 Kgs. has been purchased by STC during February, 1987.

Fraudulent import of silk

5514. SHRI K. S. RAO : Will the Minister of COMMERCE be pleased to state :

(a) whether certain cases of fraudulent import of raw silk have been detected;

(b) if so, the details thereof; and

(c) the action being taken by Government against the persons found guilty ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSI) : (a to (c). The matter is being investigated and if made be appropriate action would be taken under the provisions of Imports and Exports (Control) Act, 1947 and the orders issued thereunder.

Low budget tourist accommodation at Ajanta and Ellora

5515. DR. T. KALPANA DEVI : Will the Minister of TOURISM be pleased to state :

(a) whether there are no facilities for overnight stay at Ajanta and Ellora for low budget tourists.

(b) if so, the reasons therefore; and

(c) the steps Government propose to take to provide these facilities ?

THE MINISTER OF TOURISM (MUFTI MOHD. SYED) : (a) Dormitory Accommodation for low budget tourists is available at Fardapur which is 5 Km. from Ajanta.

(b) Does not arise.

(c) The Government of Maharashtra has plans to construct a Holiday Resort at Ellora.

Applications for joint ventures in deep sea fishing

5516. SHRI SODE RAMAIAH : Will the Minister of COMMERCE be pleased to state :

(a) whether applications have been received for joint ventures in deep sea fishing; and

(b) if so, the number of such applications received so far ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSI) : (a) and (b). So far, one incomplete application has been received by the Marine Products Export Development Authority.

Import of industrial paints

5517. DR. B. L. SHAILESH : Will the Minister of COMMERCE be pleased to state :

(a) the value and quantity of various industrial paints, protective coatings and corrosion inhibitors presently imported as per latest figures available; and

(b) the countries from which imported ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSI) : (a) and (b). The statistics relating to various commodities (including 'Industrial paints, protective coatings and corrosion inhibitors') along with quantity, value and names of countries from which imported are published in the 'Monthly Statistics of Foreign Trade of India Vol-II (Imports)', copies of which are available in the parliament Library. The latest issue of this publication pertains to 1983-84.

Amounts due from Ugandan Government to expatriates

5518. SHRI V. S. KRISHNA IYER : Will the Minister of EXTERNAL AFFAIRS be pleased to State :

(a) whether Government are aware of the fact that a number of Indian expatriates who had worked for the Madhvani Sugar Mill at Kakira, Uganda are yet to be paid their dues;

(b) whether it is a fact that the Government of Uganda made commitment on February 27, 1985 in regard to payment of the dues and since then there has been no progress in the matter:

(c) whether it is also a fact that these expatriates had made several representations to his Ministry seeking the intervention of Government of India in the matter; and

(d) if so, action Government propose to take in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO) : (a) Yes, Sir.

(b) to (d). The Minister of Industry of the Government of Uganda had indicated in a letter dated 27th February 1985 that the Government of Uganda had decided that the workers concerned should be paid what is due to them. The Ugandan authorities have so far not honoured this commitment and representations continue to be received in the matter. Government is in constant touch with the Ugandan authorities to resolve this problem.

[Translation]

Closure of jute and textile mills in Bihar

5519. SHRI VIJOY KUMAR YADAV : Will the Minister of TEXTILES be pleased to state :

(a) whether it is a fact that some textile and jute mills have been closed down in Bihar;

(b) if so, the details thereof along with the dates of closure;

(c) the reasons for this closure;

(d) whether Government propose to reopen them; and

(e) if so, by what time and if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF TEXTILES (SHRI S. KRISHNA KUMAR) : (a) to (c). No Jute mill in Bihar is lying closed at present. However, one cotton textile unit viz. Bihar Cotton Mills Ltd. Phulwari Shariff, Patna, has been lying closed since 20.7.1982. This mill has 12,560 installed Spindles and 500 workers on the roll. The reasons for closure of this mill are reported to be the labour unrest as well as financial difficulties.

(d) and (e). Government have set up a Nodal Agency to examine sick textile units in order to ascertain whether they are potentially viable or not. The Nodal Agency evolves and manages rehabilitation packages in respect of those mills which are found by it to be potentially viable. Those mills which are found by the Nodal Agency to be non-viable may have to face permanent closure.

[English]

Casual labour in ITDC

5520 SHRI JAGANNATH PATTNAIK : Will the Minister of TOURISM be pleased to state :

(a) the number of casual labourers working on contractual basis and ad-hoc basis in India Tourism Development Corporation (ITDC) who have been made regular during the last three years, category-wise and years-wise;

(b) the number of those working for more than three years, category-wise and not yet made regular;

(c) whether Government have formulated any time bound programme for making them regular; and

(d) if so, the details in this regard and the time when the above mentioned workers are likely to be regularised ?

THE MINISTER OF TOURISM (MUFTI MOHD. SYED) : (a) to (d). Information is being collected and will be laid on the Table of the Sabha.

Revamping of Export Processing Zones

5521. SHRI C. MADHAV REDDI : Will the Minister of COMMERCE be pleased to state :

(a) whether Export Processing Zones (EPZs) are being revamped;

(b) if so, the details thereof; and

(c) whether UNCTAD have made any suggestions on the subject ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSI) : (a) and (b). There is no proposal for revamping the Export Processing Zones. The functioning of the Zones is, however, reviewed from time to time to improve the efficiency in the light of experience gained.

(c) UNCTAD has brought out a study on Export Processing Zones (EPZ's) in developing countries. This study generally sets out the scheme of Export Processing Zones, the experience of various countries and suggestions for upgrading the operation of the Zones. No specific suggestion has been made in this study in regard to the revamping of Export Processing Zones in India.

Indians in Pak jails

5522. SHRI AMARSINH RATHAWA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) the number of Indians in Pakistani jails as on 31 December, 1986;

(b) the number of Pakistani National's in Indian jails as on 31 December, 1986;

(c) whether any prisoners were released by India during the year 1986 and if so, their number;

(d) what is the number of Indians who were released by Pakistan during the year 1986; and

(e) whether any negotiation is going on with Pakistan to repatriate the prisoners who are undergoing jail in both the countries for the last more than five years ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO) : (a) The number of Indians in Pakistani jails as on 31st December, 1986 is estimated to be about 800.

(b) According to the information so far received from various State Governments, there are 122 Pakistani Nationals in Indian prisons as on 31st December, 1986.

(c) 27 Pakistani Prisoners were released by India the year 1986.

(d) 63 Indian prisoners were released by Pakistan during the year 1986.

(e) Constant efforts are being made by the Government for the release of all Indian detainees in Pakistan particularly those who have completed their sentences.

Export of carpet backing cloth

5523. SHRI RADHAKANTA DIGAL : Will the Minister of TEXTILES be pleased to state :

(a) whether export of carpet-backing cloth has been increased in 1986-87;

(b) if so, the percentage of increase of the carpet backing cloth made in 1986-87 as compared to previous year; and

(c) the countries which are importing carpet backing cloth from India ?

THE DEPUTY MINISTER IN THE MINISTRY OF TEXTILES (SHRI S. KRISHNA KUMAR) : (a) Yes, Sir.

(b) Details of export performance available upto November, 1986 indicate an

increase of 174 per cent quantity-wise and 109 per cent value-wise during the period April-November, 1986 over the corresponding period of previous year.

(c) The exports are mainly to North American countries, Japan, West Europe and to some extent Australia and Newzealand.

Assistance in landscaping for improvement of monuments and tourist resorts

5524. SHRIMATI USHA CHOU-DHARI : Will the Minister of TOURISM be pleased to state :

(a) whether Union Government have agreed to make available the assistance of landscaping experts to the states for improvement of environments of historical monuments and tourist resorts; and

(b) if so, the sites selected for the purpose during the current year ?

THE MINISTER OF TOURISM (MUFTI MOHD. SYED) : (a) No, Sir.

(b) Does not arise.

Suggestions of Tea Traders Association

5525. SHRI P. M. SAYEED : Will the Minister of COMMERCE be pleased to State :

(a) the suggestions, if any, received from the Tea Traders' Association for boosting export of tea and the reaction of Government thereto;

(b) whether it is a fact that the price of Indian tea in other countries is less than the price prevailing in India and if so, the reasons therefor; and

(c) the name of the countries to which tea is exported in bulk ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSI) : (a) Representations/

suggestions have been received from various Tea Traders Associations from time to time for increasing exports of tea. Suggestions made by the Tea Trade in the recent past for increasing exports include request for a long term policy governing exports of tea, need to encourage higher production of quality tea, better credit facilities to exporters, concessional rates of import duty on packaging equipment, permission to utilise foreign exchange earnings for promotional activities abroad etc. Suggestions made by the Tea Trade are considered by the Government on merits and appropriate action taken on them.

(b) The price of tea in world market is influenced by several factors including world demand and supply and grades of tea.

(c) Major importers of Indian tea are USSR, UK, ARE, West Germany, Iraq and Iran.

[*Translation*]

Beautification of ancient places and old temples of Mathura

5526. SHRI MANVENDRA SINGH : Will the Minister of TOURISM be pleased to state the steps being taken by Government to beautify ancient beautiful places of the country such as old temples of Mathura and its surroundings with a view to attracting tourists there ?

THE MINISTER OF TOURISM (MUFTI MOHD. SYED) : The Central Ministry of Tourism provides financial assistance to State Governments for creation of tourist infrastructure at tourist centres. This includes landscaping, floodlighting and sound and light shows at ancient monuments also. For Mathura, the Ministry has sanctioned a Tourist Bungalow at a cost of Rs. 27.64 lakhs.

[*English*]

Dehiring of houses leased to Government in Calcutta

5527. SHRI M. V. CHANDRA-SEKHARA MURTHY : Will the Minister of DEFENCE be pleased to state :

(a) whether his Ministry has received representations from some house owners in Calcutta for dehiring of their houses leased to Government under the jurisdiction of Defence Estate Officer, Calcutta -Circle, on the retirement or transfer of allottees; and

(b) if so, the decision taken in the matter ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT IN THE MINISTRY OF DEFENCE (SHRI ARUN SINGH) : (a) and (b). Applications have been received from the house owners, whose houses are held on hire, for dehiring of the houses throughout the country including Calcutta. Each such application is examined on its own merits.

After hiring of a house for Defence personnel, the house becomes part of the Defence pool accommodation available at the station. The house is allotted to the service personnel on waiting list for accommodation. On vacation of the house by the allottee consequent to his transfer or retirement, the subject house is allotted to the next service personnel on the waiting list. The retirement or transfer of an allottee has nothing to do with the dehiring of the house. During the last five years 10 houses have been dehired in Calcutta.

Difficulties of sea food exporters of Calcutta

5528. SHRI ATISH CHANDRA SINHA : Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that some of the sea food exporters of Calcutta are facing a lot of difficulty due to want of proper support either from Government or its agencies like MPEDA;

(b) whether some sea food exporters have made several representations for support and assistance to the authorities in this regard;

(c) whether these exporters had earned several lakhs of rupees in foreign exchange;

and were known in the importing countries as the quality sea food exporters; and

(d) if so, the facts thereof and action proposed to be taken to render assistance in the larger interest of foreign exchange earnings ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSI) : (a) No, Sir.

(b) to (d). As per the report of the MPEDA, M/s. Monali Seafoods (P) Ltd. and their associate Company M/s. Quality Seafoods (P) Ltd. Calcutta have since made representations to the MPEDA. It has been reported that in view of the irregularities committed by the firm in availing of the packing credit facilities, SBI Calcutta has stopped financing this unit from April, 1984 onwards and the unit has turned sick. The MPEDA has appointed a sub-committee to study the problems of sick units in the seafood industry.

**Modernisation of units of NTC
(WBABO) Ltd., Calcutta**

5529. SHRI V. SREENIVASA PRASAD : Will the Minister of TEXTILES be pleased to refer to the reply given to the Unstarred Question No. 4995 on the 20th December, 1985 regarding progress made in modernisation of units of NTC (WBABO) Limited, Calcutta and state :

(a) whether the projects undertaken for modernisation of the units have not made any progress due to want of finance; and

(b) if so, the facts thereof and action being taken to expedite the modernisation of those projects ?

THE DEPUTY MINISTER IN THE MINISTRY OF TEXTILES (SHRI S. KRISHNA KUMAR) : (a) and (b). Modernisation is a continuous process. Adequate funds were made available to NTC (WBABO) in respect of schemes for modernisation sanctioned up to the end of 6th Plan.

[*Translation*]

**Indo-Zimbabwe agreement on Joint
Commission**

5530. SHRI KAMLA PRASAD RAWAT : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether India and Zimbabwe have agreed to establish a Joint-Commission; and

(b) if so, the details of the agreement ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO) : (a) and (b). The Governments of Zimbabwe and India have entered into an agreement on January 23 1987 to establish a Joint Commission between the two countries. The Joint Commission will deal with matters pertaining to economic, scientific and technical cooperation and will monitor the implementation of all economic agreements and protocols concluded between the two Governments.

[*English*]

**BSF busted a spy ring racket in
Ferozepur in Punjab**

5531. SHRI G. S. BASAVARAJU :
SHRI H. N. NANJE GOWDA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Border Security Force has busted a spy ring racket operating in the Ferozepur area of Punjab;

(b) if so, whether some of the Pakistani nationals and two Indian nationals were arrested;

(c) the details of documents seized from them; and

(d) the action taken against the arrested persons ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) to (d). According to information available, one Pak national and one Indian national were apprehended by the BSF in February, 1987 in Ferozpur district of Punjab. One camera and two films, one exposed and one unused, were among the articles recovered from the Pak national. No documents were, however, recovered. The police has registered a case.

Export of garments

5532. **SHRI H. B. PATIL :**
SHRI LAKSHMAN MALLICK :

Will the Minister of TEXTILES be pleased to state :

(a) whether it is a fact that product of about 1,000 small garment exporters have been lying ready since the beginning of this year but cannot be shipped in the absence of export quota; and

(b) if so, the details and the action proposed to be taken by Government in this matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF TEXTILES (SHRI S. KRISHNA KUMAR) : (a) and (b). As per the Export Entitlement Distribution Policy, applications for allotment of quotas under First-Come-First-Served (FCFS) system were invited by the Council on 16th December 1986 and allocations were made to all the eligible exporters. Subsequently, representations were received from the export trade for release of additional quantities. These representations were considered and additional quantities for exports were released to cover as many exporters as possible with a view to maximise foreign exchange earnings.

Hike in price of coffee seeds by Coffee Board

5533. **SHRI C. K. KUPPUSWAMY :**
Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that the price of coffee seeds marketed by the Coffee Board has been raised twice recently; and

(b) if so, the reasons for the price hike ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSI) : (a) and (b). The price of coffee seeds marketed by the Coffee Board depends upon the Minimum Release Price prevalent. Since the MRP had been revised twice recently during 1986, based on the recommendations of the Cost and Accounts Branch, the prices of coffee seeds also had to be revised accordingly.

Measures to safeguard interests of weavers of hand-spun cloth

5535. **SHRI AKHTAR HASAN :**
**SHRI DEEP NARAIN BAN
MAHANT :**

Will the Minister of TEXTILES be pleased to state :

(a) whether it is a fact that weavers engaged in producing the finest hand spun cloth in the country do not get remunerative prices for their products or even do not get adequate wages and are being exploited by the rich and the middleman equally; and

(b) if so, whether Government propose to take special measures in consultation with State Governments to safeguard their interests ?

THE DEPUTY MINISTER IN THE MINISTRY OF TEXTILES (SHRI S. KRISHNA KUMAR) : (a) and (b). Government of India have no such reports as far as handloom sector is concerned. As for Khadi Sector, there is no exploitation by the rich or middlemen as the wages are fixed by Khadi and Village Industries Commission (KVIC).

However, developmental schemes being implemented by Central and State Governments are oriented towards strengthening the organisational infrastructure in the form of cooperatives or corporations to safeguard

the interests of weavers and to protect them from being exploited by middlemen.

Expansion programme of Bharat Electronics Limited, Bangalore

5536. DR. V. VENKATESH : Will the Minister of DEFENCE be pleased to state :

(a) whether Bharat Electronics Ltd. Bangalore has embarked upon a major expansion programme in the Seventh Plan period;

(b) if so, its details; and

(c) the estimated increase in its annual turnover after expansion ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL) : (a) and (b). Yes, Sir. BEL has structured its expansion programme during the Seventh Plan period around completion of sanctioned projects involving sizeable capital outlays, manufacture of modern radars, opto-electronics, communication and broadcast equipment, space electronic times, etc. In the components sector production is planned to be stepped up in respect of power divices, integrated circuits, microwave tubes, passive vacuum devices, crystals and capacitors.

(c) The annual turn-over of Rs. 219.77 crores at the beginning of the Seventh Plan period is expected to rise to about Rs. 640 crores in 1989-90, the terminal year of the Seventh Plan.

Credit to Bangladesh

5537. SHRI CHIRANJI LAL SHARMA : Will the Minister of EXTERNAL AFFIARS be pleased to state :

(a) the total credit given by India to Bangladesh so far; and

(b) the amount of credit to be given during current year and the purpose for which the credit will be utilised ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH) : (a) Credit agreements worth Rs 260.39 crores have been signed with Bangladesh so far, including both Government and commercial credits.

(b) No decision has been taken regarding fresh credits to Bangladesh.

Lotteries by Union Territories

5538. SHRI G. BHOOPATHY : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the names of Union Territories which are running lotteries; and

(b) the profit earned therefrom during each of the last three years ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHINTAMANI PANIGRAHI) : (a) and (b). The Union Territories of Delhi and Goa, Daman and Diu are running lotteries. Available information for last 3 years is given in the statement below.

Statement

	1983-84	1984-85	1985-86
1. Delhi	Rs. 2.82 crore	Rs. 3.09 crore	Rs. 2.42 crore
2. Goa, Daman and Diu.	The amount of profit surplus is being ascertained and will be laid on the Table of the House.		

[Translation]

Census for Gypsies and Half-Gypsies

5539. SHRI MANKURAM SODI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Census Office of the Government of India has conducted any survey to obtain information regarding the number of denotified (Vimukta Caste) Gypsies and Half-Gypsy communities; and

(b) if not, whether any steps will be taken to conduct such a survey by the Centre so that adequate ground can be prepared for formulating schemes for the social and economic development of these communities?

THE MINISTER OF HOME AFFAIRS
(S. BUTA SINGH) : (a) No, Sir.

(b) There is no such proposal

[English]

Assistance to MPEDA members

5541. SHRI R. S. MANE : Will the Minister of COMMERCE be pleased to state :

(a) the amounts spent by the Marine Products Export Development Authority (MPEDA) on fairs in the last three years, yearwise;

(b) whether it is a fact that a major portion of subsidies is granted to the companies in which the members of MPEDA are share-holders or have a direct economic interest;

(c) the amounts granted as loans, subsidies or any form of financial assistance to marine product companies in which their (MPEDA) members have a direct or indirect interest; and

(d) whether Government will scrutinise such allotments by MPEDA and eliminate self-serving schemes?

THE MINISTER OF STATE IN THE
MINISTRY OF COMMERCE (SHRI P. R.
DAS MUNSI) : (a) The amounts spent by
the MPEDA on fairs in the last three years

were :

Year	Rs. lakhs
1983-84	6.08
1984-85	7.02
1985-86	12.87

(b) No, Sir. The share of subsidies granted by the MPEDA to the Companies in which the members of MPEDA are share-holders or have a direct economic interest in negligible i.e. less than 5 per cent yearly.

(c) MPEDA gives only subsidy assistance and does not provide loans. The amounts of subsidy given by MPEDA to such companies during 1984-85, 1985-86 and 1986-87 were Rs. 1.35 lakhs, Rs. 2.58 lakhs and Rs. 4.71 lakhs respectively.

(d) Does not arise.

Raw material for leather industry

5542. SHRI PARASRAM BHARDWAJ : Will the Minister of COMMERCE be pleased to state :

(a) whether the Central Leather Research Institute, Madras, ordered a national survey to assess the raw material availability for the leather industry;

(b) if so, the findings of the survey; and

(c) the follow up action taken so far?

THE MINISTER OF STATE IN THE
MINISTRY OF COMMERCE (SHRI P. R.
DAS MUNSI) : (a) to (c). Report of All
India Survey on Hides and Skins conducted
by the Central Leather Research Institute
(CLRI) has not yet been received.

Awarding of new contracts to M/s Indian molasses Co. By STC

5543. SHRI AJITSINH DABHI : Will the Minister of COMMERCE be pleased to state :

(a) whether during the pendency of enquiry regarding alleged malpractices in the export of molasses by M/s Indian Molasses

Company and its sister concerns, the State Trading Corporation has awarded new contracts/extended the old contracts to the aforesaid company and her sister concerns;

(b) if so, the details of such contracts, commodity-wise; and

(c) the value of such contracts ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSI) : (a) to (c). An enquiry is being conducted regarding alleged malpractices in export of molasses. M/s Indian Molasses Co (IMC) and its sister concern were handling agents of STC for these exports. There is no export of molasses since July, 1985.

For imported edible oils, fatty acids, and methanol, storage capacity has been hired from this group. STC hires these capacities on a long-term basis after assessing its requirements and availability. To meet its requirements for short term, it also hires suitable capacities for a few months. Storage capacity both short and long term on hire from this Group as on 31.3.87 was 75,047 MTs. Out of this, contracts for a capacity of 33,603 MTs which were on long-term hire, have expired during the year but the capacity continues to be used by STC. Since a number of long term contracts have expired including those of this Group, as an interim measure STC is using these capacities till new contracts on long term hiring of capacities are finalised by it on all India basis.

The contracts for edible oils are at Rs. 7.50-13.00 per MT per month of rental plus handling charges, and for fatty acids at Rs. 25/- per MT per month of rental plus handling charges. For methanol, the charges including rental are Rs. 50/- per MT per month.

Tourist spots in Gujarat

5544. **SHRI MOHANBHAI PATEL :**
SHRI AMARSINH
RATHAWA :

Will the Minister of TOURISM be pleased to state ;

(a) the schemes of India Tourism Development Corporation for the development of tourist spots in the country and particularly in Gujarat during the year 1986-87;

(b) the names of the tourist spots in Gujarat which have been developed during this period;

(c) the number of foreign tourists who visited Gujarat during the year 1986-87; and

(d) the names of the tourist spots in Gujarat which attract foreign tourist and the steps being taken to develop them ?

THE MINISTER OF TOURISM (MUFTI MOHD. SYED) : (a) ITDC during the Seventh Five Year Plan does not envisage any new schemes. However, the following important 'on-going' projects are presently under implementation by the ITDC :

- Hotel at Gulmarg
- Expansion of Hotel Kalinga Ashok, Bhubaneswar
- Expansion and conversion of the existing Travellers' Lodge at Bodhgaya into a hotel
- Expansion of Laxmi Vilas Palace Hotel Udaipur
- Six joint venture projects located at Guwahati, Puri, Bhopal, Ranchi, Pondicherry and Itanagar.

(b) During 1986-87, the Ministry of Tourism sanctioned highway facilities at Ankleshwar for Rs. 35.84 lakhs with a release of Rs. 10.00 lakhs and mini buses for Sasangir for Rs. 13.00 lakhs with a release of Rs. 11.70 lakhs.

(c) As per information available from the State Government, the number of foreign tourists who visited Gujarat during 1986 is 13,032.

(d) The Central Government in consultation with the Government of Gujarat has identified the following places for development of tourist infrastructure with the joint resources of Centre, State and private sector subject

to availability of funds and inter-se priorities :

- Ahmedabad
- Rajkot
- Jamnagar
- Dwarka
- Porbandar
- Sasangir
- Somnath
- Junagadh
- Bhavnagar
- Palitana
- Dakor
- Baroda
- Shukaltirth (Near Broach)
- Saputara
- Ukkai
- Surat
- Wankaner
- Bhuj
- Mandvi Beach
- Radhanpur
- Palampur
- Siddhpur
- Patan
- Modhera.

Officials of Indian Embassies/High Commissions/Consulates abroad knowing Hindi

5545. SHRI R. M. BHOYE : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) the number of senior officials in Indian Embassies/High Commissions/Consulates abroad, who possess working knowledge of Hindi and the extent to which they use Hindi in Official matters; and

(b) the names of the Indian Embassies/High Commissions/Consulates where Hindi Stenographers and Assistants are posted and steps Government have taken to post such staff in other Missions abroad ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH) : (a) Almost all senior officers in Indian missions/posts abroad have working knowledge of Hindi. However, since major part of the dealings of our missions/posts abroad is with the foreign Governments., English is used in correspondence with them. However Hindi is used in correspondence with the Hqrs. to the extent Practicable.

(b) Hindi Stenographers have been posted in the following missions :

EI, Bangkok; HCI, Dhaka; EI, Tripoli; EI, Kathmandu; HCI, Port Louis; EI, Bonn; CGI, Karachi; HCI, Suva; HCI, Lusaka; EI, Washington (.)

In addition Hindi P.As have also been posted to EI, Maxico; HCI, Male and EI, Ulan Bator and they will shortly proceed to the places of their postings.

There are no posts of Hindi Assistants in this Ministry. We, however, have Hindi Officers in six of our missions and also a Hindi Translator in Kathmandu.

Hindi stenographers are posted in the Indian missions/posts abroad keeping in view their functional requirement. As and when such a demand is received from our missions/posts abroad, it is considered sympathetically here at the Headquarters.

Committee to assess requirement of modernisation of Handloom Industry

5546. SHRI YASHWANTRAO GADAKH PATIL : Will the Minister of TEXTILES be pleased to state :

(a) whether Government have appointed a Committee to assess the requirements for the modernisation of the handloom industry;

(b) whether the committee has submitted its report;

(c) if so, the important recommendations of the committee and action taken thereon; and

(d) if not, when the report is expected ?

THE DEPUTY MINISTER IN THE MINISTRY OF TEXTILES (SHRI S. KRISHNA KUMAR) : (a) Yes, Sir. A Sub-Committee on modernisation of hand-loom has been set up by the All India Handlooms and Handicrafts Board to study the implementation of modernisation scheme and to suggest measures for better utilisation of the assistance provided for modernisation of looms.

(b) No, Sir.

(c) Does not arise.

(d) The Sub-Committee is expected to submit its interim report by the end of April, 1987.

[Translation]

Purchase of surveillance aircraft by
China from USA

5547. SHRI BALWANT SINGH
RAMOOWALIA :
SHRI TEJA SINGH DARDI :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that China has recently purchased surveillance aircraft from the USA;

(b) if so, the details thereof;

(c) whether Government took up this matter with the USA;

(d) if so, the details thereof; and

(e) the reaction of the US Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO) : (a) and (b). Government are aware that in October, 1984. The USA and China entered into an agreement for the sale to China of 5 learjets with surveillance capability.

(c) No, Sir.

(d) and (e). Do not arise.

[English]

Thrust industries in engineering sector
identified for export

5548. SHRI K. RAMAMURTHY :
Will the Minister of COMMERCE be pleased to state :

(a) the thrust industries in the engineering sector identified by the Engineering Export Promotion Council in conjunction with the Rotterdam based centre for the promotion of imports from developing countries; and

(b) the details of export strategy packages of short and long term measures to resolve their difficulties ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSI) : (a) and (b). No thrust industries have been identified by the EEPCC in conjunction with the Rotterdam based centre for the promotion of imports from developing countries.

Rates of cotton cloth and synthetic
fibre cloth

5549. SHRI KADAMBUR M. R. JANARTHANAN : Will the Minister of TEXTILES be pleased to state :

(a) whether the ex-mill rates of cotton as well as synthetic fibre cloth per metre of medium, fine and super fine varieties have increased as compared to the rates prevailing before the New Textile Policy was announced in 1985;

(b) if so, the details thereof; and

(c) the percentage increase in prices of cotton and man made fibres and the reasons thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF TEXTILES (SHRI S. KRISHNA KUMAR) : (a) to (c). A statement is given below.

Statement

Average prices per metre for certain selected varieties of mill cloth as compared for June, 1985, and December, 1986, are given below :

(Rs. per metre)

Variety	Category	Average Ex-mill price as on		Percentage variation in December 86 over June 85
		Dec. 86	June 85	
Cotton				
Long cloth	Medium	8.12	7.82	(+) 3.8
Shirting/Poplins	Medium	8.55	7.92	(+) 7.9
Dhoties/Sarees	Fine/ Superfine	34.33	34.42	(-) 0.3

Synthetic fibre cloth (Powerloom)

(Rs. per metre)

Variety	Category	Average Ex-mill price as on		Percentage variation in Jan. 87 over June 85
		Jan. 87	June 85	
Grey Shirting		11.18	12.33	(-) 9.3
Saree Cloth		11.10	13.75	(-) 19.3

Thus, the above figures indicate that ex-mill rates of cotton cloth of medium, fine and superfine varieties have gone up marginally in December, 1986, as compared to the rates prevailing in June, 1985. In case of synthetic fibre cloth, the prices have declined in January, 1987, as compared to the prices prevailing in June, 1985.

The average prices and the percentage variation since June, 1985, for viscose staple fibre, polyester staple fibre and raw cotton spinnable in different counts are given below :

Item	Average Ex-Bombay prices (Rupees per kg. as on)			Percentage variation in March 87 over June, 85
	March 87	Sept. 86	June 85	
	1	2	3	4
				5
1. Viscose Staple Fibre	25.98	23.92	23.88	(+) 8.8
2. Polyester Staple Fibre	79.29	78.97	95.61	(-) 17.1

	1	2	3	4	5
3. Raw Cotton Spin- nable in					
20s		13.13	9.18	13.25	(—) 0.9
40s		17.01	10.26	18.17	(—) 6.4
60s		19.97	15.26	17.30	(+) 15.4

It is apparent from the above figures that the prices of viscose staple fibre went up during March, 1987, due to enhancement in excise duty in the current budget proposals. Average prices of Polyester staple fibre declined following a duty reduction in August, 1985, in pursuance of the Textile Policy announced in June, 1985. The cotton prices went on declining till the end of September, 1986, due to bumper cotton crops in the last two successive cotton seasons, whereas after September, 1986, the prices started moving up in a narrow range upto December, 1986, and in January, 1987, a sudden spurt in prices was noticed due to lowering of crop estimate and releases of cotton for export.

Complaints against Indian Embassies abroad

5550. SHRI D. P JEDEJA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government are imparting training to our embassy staff posted abroad as to the manner of assistance to be rendered to the Indian visiting the embassies for their problems;

(b) whether any complaints have been received by Government regarding lack of assistance given by the embassies abroad;

(c) whether complaint boxes are openly available at all embassies;

(d) whether surprise inspections, etc. take place to judge the opinion of the expatriate Indian community of the behavior and attitude of the Indian embassy to their problems; and

(e) whether visiting foreign service personnel will be asked to examine the attitude of embassy personnel to wards visiting Indians and expatriate Indian community in different countries ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH) : (a) With the establishment of Foreign Service Training Institute in the Ministry the staff posted abroad are being given training in dealing with Indians visiting the Embassies for their problems. Manuals and instructions have also been supplied to Embassies for dealing with various types of consular cases.

(b) Complaints as well as appreciation have been received from time to time regarding the functioning of our Embassies.

(c) Some Missions are maintaining complaint/suggestion boxes and registers. However, complaints can be lodged in writing or orally at the Missions during working hours. Where suggestion boxes are not kept.

(d) Surprise inspections of Consular wings by superior officers like Ambassadors, Deputy Chief of Mission are carried out on their own initiative to assess the opinion of the expatriate Indian community on the behaviour and attitude of the Indian Embassy/Consulate officials to their problems. The Ministry has suggested to all Heads of Indian Missions to take personal interest and ensure prompt and courteous consular services to the public.

(e) From time to time Foreign Service Inspectors visit Indian Missions abroad to look into various aspects of the functioning of the Missions, which include *inter alia* the attitude of the Embassy personnel towards visiting Indians and expatriate Indian community in those countries.

Export of contaminated products

5551. SHRI KAMLA PRASAD SINGH: Will the Minister of COMMERCE be pleased to state :

- (a) whether contaminated products have been transhipped to foreign countries;
- (b) if so, the details thereof; and
- (c) the action taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSI) : (a) No case of transshipment in India of contaminated goods for export has been reported

(b) and (c) Do not arise

[Translation]

N.T.C. showrooms in Almora and Pithoragarh District

5552. SHRI HARISH RAWAT : Will the Minister of TEXTILES be pleased to state :

(a) whether it is a fact that National Textiles Corporation had agreed in principle to open its showrooms in all the major towns and block headquarters of Almora and Pithoragarh districts of Uttar Pradesh;

(b) if so, the names of the places in these districts where showrooms have been opened; and

(c) the reasons for delay in opening showrooms at the remaining places ?

THE DEPUTY MINISTER IN THE MINISTRY OF TEXTILES (SHRI S. KRISHNA KUMAR) : (a) and (b) No, Sir.

However, NTC showrooms were opened in Almora and Pithoragarh towns in June, 1985.

(c) Does not arise

[English]

Change in All India Gurudwara Act

5553. SHRI BHATTAM SRIRAMA MURTY : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the views of State Governments on the changes in the All India Gurudwara Act have been received; and

(b) if so, when the proposed legislation is expected to be finalised ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) and (b). The views of several State Governments have not been received.

Buyers for Andhra Pradesh Tobacco

5554 SHRI M. SUBHA REDDY : Will the Minister of COMMERCE be pleased to state :

(a) whether tobacco growers in Andhra Pradesh were agitated against the Tobacco Board for not finding buyers for their tobacco in the auction platform of the Board.

(b) if so, the reasons therefor; and

(c) what remedial measures are being contemplated by the Board to find buyers at reasonable prices ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSI) : (a) and (b). The tobacco growers in some parts of Andhra Pradesh have shown concern due to decrease in the price level as compared to last year. The prevailing price decline is observed to be

related to the quality of tobacco being offered for sale against the requirement of the buyers and anticipated decrease in export demand compared to last year. The domestic cigarette manufacturers are also not active in the market due to uncertainty in finalisation of their requirements.

(c) The Tobacco Board has taken up with some of the existing importing countries to secure additional export orders. The Bulgarian monopoly has been requested to buy substantial quantity during this year. Discussions have been held with the Czechoslovakian and Chinese delegations visiting India to persuade them to buy more tobacco. The Board proposes to approach certain potential markets like Egypt and Algeria shortly. It is also proposed to explore new markets such as Spain, Portugal, France and Sweden who are evincing interest in Indian tobacco. The USSR has also been requested to purchase larger quantity of tobacco.

[Translation]

Proposal to take over textile mills

5555. SHRI RAJ KUMAR RAI : Will the Minister of TEXTILES be pleased to state :

(a) whether Government have decided to take over some textile mills; and

(b) if so, when and the names of those mills ?

THE DEPUTY MINISTER IN THE MINISTRY OF TEXTILES (SHRI S. KRISHNA KUMAR) : (a) No, Sir.

(b) Does not arise.

[English]

Accommodation for tourist in Gujarat

5556. SHRI RANJIT SINGH GAEKWAD : Will the Minister of TOURISM be pleased to state :

(a) the total allocation made and amount spent on the projects sanctioned

by Union Government for creating tourist accommodation in Gujarat State during the year 1986 and budgeted allocation for the on-going and new projects in the State for the year 1987-88; and

(b) the estimated increase in return after completion of the respective projects in the State ?

THE MINISTER OF TOURISM (MUFTI MOHD. SYED) : (a) The Central Ministry of Tourism does not allocate fund Statewise but schemewise. On the basis of the proposals received from the State Governments, financial assistance is considered depending upon availability of funds and inter-se priorities. In Gujarat, during 1986-87, a project for construction of Highway Facilities/Motel at Ankaleshwar was sanctioned for Rs. 35.84 lakhs and Rs. 10.00 lakhs were released. In 1987-88, funds for on-going schemes will be released depending upon the progress of works. New projects with a total estimated cost of Rs. 173.82 lakhs, are under consideration of the Ministry for 1987-88.

(b) The Central Government extends financial assistance to the State Governments for promotion of tourism only and not with any commercial objective. After completion, the projects are handed over to State Governments for operation and management.

Revision in prices of metals by MMTC

5557. SHRI HARIHAR SOREN : Will the Minister of COMMERCE be pleased to state :

(a) whether Government propose to revise the prices of some metals; and

(b) if so, from which date and the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSI) : (a) and (b). The selling prices of imported non-ferrous metals namely, Copper, Zinc, Lead, Tin, Nickel and Antimony canalised through MMTC, are fixed by the Pricing Committee on the first working day of every month.

Disbursement made out of Africa Fund

5558. SHRI SYED SHAHABUDDIN : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether any disbursement has been made out of the Africa Fund since its creation; and

(b) if so, the brief particulars of each case ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO) : (a) and (b). No, Sir. Consultations with the governments concerned are under way with a view to making disbursements.

Misuse of exempted duty free raw silk

5559. SHRI K. S. RAO : Will the Minister of COMMERCE be pleased to state :

(a) the Central Silk Board, Bangalore, has complained against silk exporters of Bombay and Calcutta to the Chief Controller of Imports and Exports (CCI&E) regarding misuse of exempted duty free raw silk;

(b) if so, the names of these exporters and the action taken against them by the CCI&E;

(c) if not, the reasons for not taking any action; and

(d) whether Government are contemplating to take action under the Imports and Exports (Control) Act, 1947 ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSI) : (a) Yes, Sir.

(b) to (d). The Central Silk Board had given names of 12 exporters allegedly indulging in the misuse of duty free imported silk. Office of CCI&E has inspected 9 firms. Inspection of 3 firms will be conducted in

April and May, 1987. Investigation has not been completed. Action under the provisions of Imports and Exports (Control) Act, 1947, would be taken in cases where violation of law is established. The names of the firms who have committed violations will be laid on the Table of the House.

Purchase of khadi by Government departments

5560. SHRI KAMAL CHAUDHRY : Will the Minister of COMMERCE be pleased to State :

(a) the details of the policy of purchase of Khadi by the departments of Union Government and State Governments;

(b) the details of purchase of Khadi by the said departments during last three years; and

(c) how many new units have been opened for sale of Khadi by Khadi Gramodyog in the country during the last three years and where ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSI) : (a) to (c). The information is being collected and will be placed on the Table of the House.

Construction of houses for defence services

5561. CH. RAM PRAKASH : Will the Minister of DEFENCE be pleased to state :

(a) the number of houses or dwelling units constructed for defence services during the last two years;

(b) what was the target for the construction of these houses during the same period; and

(c) the target fixed for construction of these houses during the next year ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT IN THE MINISTRY OF DEFENCE (SHRI

ARUN SINGH) : (a) 30,013 houses and dwelling units for Defence Service personnel were constructed during the last two years viz., 1984-85 and 1985-86.

(b) The target for these two years was 37,894.

(c) The target for the year 1986-87 was 16,066 and the target for 1987-88 is 18,071.

Purchase of mica by MITCO

5562. SHRI SOMNATH RATH : Will the Minister of COMMERCE be pleased to state :

(a) the turn-over of Mica Trading Corporation of India Ltd. (MITCO) during the last three years, year-wise;

(b) whether the Corporation has its own processing units, if so, the number and names of places where such units are operating; and

(c) whether the Chairman of the Corporation is a Mica specialist ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSI) : (a) The turnover of the Corporation during the last three years was as under :

1983-84	Rs. 25.82 crores.
1984-85	Rs. 27.41 crores.
1985-86	Rs. 27.21 crores.

(b) The details are given below :

Giridh	Three mica processing factories.
Jhumritelaya	Two mica processing factories.

Bhilwara One mica processing factory.

Gudur One mica processing factory.

(c) The present Chairman-cum-Managing Director of Mica Trading Corporation of India Ltd. worked in senior managerial capacity in the Corporation since November, 1975, prior to his selection as Chairman-cum-Managing Director by competent authority.

Ban on export of food items to Sri Lanka

5563. SHRI SOMNATH RATH : Will the Minister of COMMERCE be pleased to state :

(a) the quantity of food items exported to Sri Lanka during last three years, item-wise and year-wise;

(b) whether Government have received any representation to ban export of food items to Sri Lanka in view of continued ethnic problem; and

(c) if so, Government's reaction thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSI) : (a) A Statement indicating export of food items to Sri Lanka for 1983-84 and 1984-85 is given below. Country-wise export data for 1985-86 has so far not been compiled,

(b) No, Sir.

(c) Does not arise.

Statement

(Value : in Rs. lakhs)

Commodity	Unit of Quantity	1983-84		1984-85	
		Qty.	Value	Qty.	Value
1. Fish and Fish Preparations	'000 kg.	4827	438	11678	1035
2. Cereals and cereals Preparations	117	...	100
3. Fruits and vegetables	398	...	1754
4. Sugar and Honey	'000 MT	139	3315	49	996
5. Spices	'000 kg.	8626	471	10534	987

Performance of 100 per cent EOUs

5564. DR. B. L. SHAIKESH : Will the Minister of COMMERCE be pleased to state :

(a) whether the performance of 100 per cent Export-Oriented Units (EOUs) has been rather poor since the inception of the scheme in 1980 despite many incentives;

(b) if so, the reasons therefor; and

(c) the measures proposed to be taken to improve their working and export performance and also to permit them to increase their sales in the domestic transit area (DTA) in the event of depressed demand in the international market for their products ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSI) : (a) and (b). The performance of 100 per cent EOUs has been improving since the inception of Scheme as

may be seen from the state below :

Year	Estimated Exports (Value in Rs. crores)
1981-82	10.41
1982-83	37.87
1983-84	54.14
1984-85	104.23
1985-86	131.27

This trend is expected to continue during the year 1986-87.

(c) 100 per cent EOUs are required to export the entire production less the permissible rejects. Sale in the domestic tariff area (DTA) upto 25 per cent permitted in accordance with Import Policy on payment of the applicable level of duty. There is no proposal to increase this limit.

Specific incentives and facilities have been provided to 100 per cent EOUs. The Working of the scheme is closely reviewed from time to time to identify and remove bottlenecks and to provide input support,

Preparatory Asian Ministerial meeting for UNCTAD

5565. DR. B. L. SHAILESH : Will the Minister of COMMERCE be pleased to state :

(a) whether he participated in the 6th Asian Ministerial meeting in preparation for the 7th Session of U.N. Conference on Trade and Development (UNCTAD) held in Dhaka during the last month; and

(b) if so, the substantive issues discussed at the preparatory meeting and slated down for discussion at the UNCTAD scheduled to be held in Geneva ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSI) : (a) Yes, Sir.

(b) The substantive items in the provisional agenda for UNCTAD VII and discussed at the Dhaka meeting are Resource for Development, Commodities, International Trade and Problems of Least Developed Countries.

Financial assistance to powerlooms

5566. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of TEXTILES be pleased to state :

(a) whether any representation have been received regarding the reluctance of financial institutions to finance powerloom units in the country; and

(b) if so, the steps taken by Government to ensure adequate financial assistance to powerloom units for their improvement/modernisation ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI RAM NIWAS MIRDHA) : (a) Yes, Sir. Some Powerloom Associations have made representations that, inter alia, more credit should be made available to powerlooms in the decentralised sector.

(b) NABARD provides refinance for both term loans and working capital to

powerloom cooperative societies. IDBI provides refinance for loans given for modernisation of existing powerlooms. State Governments have been requested to encourage formation of powerloom cooperatives for augmenting flow of credit to powerlooms.

Consultancy assignments for hotel projects by ITDC in foreign countries

5567. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of TOURISM be pleased to state :

(a) the details of the consultancy assignments for hotel projects undertaken by the India Tourism Development Corporation in foreign countries during 1986-87; and

(b) the total profits earned by the ITDC from such assignments during the year ?

THE MINISTER OF TOURISM (MUFTI MOHD. SYED) : (a) No consultancy assignment for hotel projects was undertaken by ITDC in foreign countries during 1986-87.

(b) Does not arise.

Setting up of synthetic spinning mills

5568. SHRI CHINTAMANI JENA : SHRI MOHANBHAI PATEL :

Will the Minister of TEXTILES be pleased to state :

(a) the number of synthetic spinning mills functioning in the country at present and their location, State-wise;

(b) the quantity of synthetic yarn being produced in the country yearly;

(c) whether it is a fact that the present production of synthetic yarn is less than the requirement;

(d) if so, Government's policy to establish more synthetic spinning mills in the country;

(e) whether Orissa State Government has sought the permission of Union Government for establishing synthetic spinning mills in the State; and

(f) if so, the details thereof and the action taken by Government thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF TEXTILES (SHRI S. KRISHNA KUMAR) : (a) As per statement given below.

(b) The production of non-cotton and blended yarn was 198 million Kgs. during 1985-86 and 205 million Kgs. during 1986-87 (April, 86 to February, '87).

(c) No, Sir.

(d) The issue of letters of intent for new spinning units is subject to satisfaction of locational guidelines.

(e) and (f). According to available information, four letters of intent have been granted during 1986 for establishing new Synthetic Units in Orissa. In two cases proposals could not be accepted as they did not satisfy the locational guidelines.

Statement

(a) Under the Textile Policy announced in 1985, it has been decided to allow fibre flexibility between cotton spinning and synthetic spinning units. There are a total of 748 spinning units in the country as on 31.3.1987. The statewide details of spinning mills are given below :

Name of the State	No. of Spinning Mill
1	2
Andhra Pradesh	52
Assam	02
Bihar	04
Gujarat	28
Haryana	13
Jammu and Kashmir	01

1	2
Karnataka	31
Kerala	23
Madhya Pradesh	08
Maharashtra	39
Orissa	11
Punjab	19
Rajasthan	26
Tamilnadu	422
Uttar Pradesh	037
West Bengal	024
Delhi	—
Pondicherry	03
Goa	01
Himachal Pradesh	03
Manipur	61
Total	748

Missile Testing Range in Orissa

5569 SHRI CHINTAMANI JENA : Will the Minister of DEFENCE be pleased to refer to the reply given to part (b) of Unstarred Question No. 239 on 5 November, 1986 regarding Missile Testing Range at Balliapal (Orissa) and state :

(a) the time fixed for the completion of the project;

(b) whether the work has not yet been started; and

(c) if so, the reasons for the delay and when it is likely to be started ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT IN THE MINISTRY OF DEFENCE (SHRI ARUN SINGH) : (a) The range facility is expected to be completed during later half of 1990's.

(b) The work on technical planning for range facilities is in progress. Simultaneously, Orissa State Government has started work on resettlement/rehabilitation schemes for families likely to be displaced.

(c) Not applicable.

Import of silk

5570. SHRI AMARSINH RATHAWA :
Will the Minister of TEXTILES be pleased to state :

(a) the quantity and value of raw silk and silk yarn imported during 1985-86 and 1986-87;

(b) the names of the countries from where the import has been made;

(c) whether it has affected Indian silk manufacturers;

(d) if so, the details thereof;

(e) Government's policy in regard to import of silk during the year 1987-88; and

(f) whether any trade agreement has been made in this respect, if so, the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF TEXTILES (SHRI S. KRISHNA KUMAR) : (a) and (b). A total quantity of 25 MT of raw silk valued at Rs. 82.46 lakhs was imported from China by Central Silk Board under the price stabilisation scheme during 1985-86. Data regarding import of raw silk by exporters during 1985-86 and 1986-87 has not yet been compiled.

(c) No, Sir.

(d) Does not arise.

(e) The present policy of allowing import of silk by exporters only for or against exports of natural silk items is proposed to be continued during the year 1987-88.

(f) No, Sir.

Discrimination to post-1942 settlers in Andaman and Nicobar Islands

5572. SHRI E. AYYAPU REDDY :
Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether in the Union Territory of Andaman and Nicobar Islands preference is given and shown to the Indian citizens settled in the Islands before the year 1942 and not to those settled after the year 1942 in respect of admission to educational institutions, especially medical and engineering colleges and also in respect of employment;

(b) if so, the reasons therefor; and

(c) whether on account of this discrimination people who have been working in Government offices are not confirmed even though they have put in service for more than five years on the ground that they are settlers in the Union Territory after the year 1942 ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHINTAMANI PANIGRAHI) : (a) and (b). A statement is given below.

(c) No discrimination is made while making confirmation in Government offices on the ground that the persons concerned are settlers in the Union Territory after the year 1942.

Statement

As per the instructions, the criteria for allotment of technical and professional courses in the various institutions on the mainland is as follows :

“(i) Tribals	.. 20%
(ii) Children of deputationist/ Central Government employees	... 10%
(iii) Children of settlers who were settled prior to 1942 and who were settled under various rehabilitation schemes introduced after the reoccupation of Islands.	... 50%
(iv) Other locals who do not fall under (i), (ii) and (iii) above and had 10 years education in the Islands.	... 20%

Provided that if a sufficient number of tribal candidates are not available,

vacant seats would be equally divided among the candidates falling under (iii) and (iv) above".

2. In so far as employment is concerned, all Group 'C' and 'D' posts under Andaman and Nicobar Administration are filled amongst local candidates.

[*Translation*]

Indo-Zimbabwe trade agreement

5573. SHRI KAMLA PRASAD RAWAT : Will the Minister of COMMERCE be pleased to state :

(a) whether an agreement has been arrived at between the Government of India and the Government of Zimbabwe during the trade talks held with Zimbabwean Minister of Trade and Commerce in Delhi in December, 1986; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSI) : (a) and (b). In pursuance of Indo-Zimbabwe Trade Agreement of 1981, trade talks were held in December, 1986. During trade talks, India agreed to assist in industry, railways mining, manpower etc. Items which could be traded between two countries were also identified.

[*English*]

Reference to India in a report of US State department to US Congress

5574. DR. B. L. SHAIKESH : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the attention of Government has been drawn to a 1986 country report on human rights practices presented to the US Congress by the State Department during the last month, particularly the observations made therein that 'communal and quasi-religious gangs are emerging as a political force in India; and

(b) if so, Government's reaction thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO) : (a) Yes, Sir.

(b) Government do not share all the assessments contained in the State Department's country report on human rights practices for 1986.

[*Translation*]

Food crisis due to violence in Goa

5575. SHRI KAMLA PRASAD RAWAT : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether food crisis has arisen due to incidents of violence which took place in Goa;

(b) if so, whether Union Government have issued any directives to the Union Territory administration to help the persons who are facing crisis;

(c) if so, the details thereof; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHINTAMANI PANIGRAHI) : (a) There was no food crisis due to incidents of violence which took place in Goa, as sufficient stock of food was available.

(b) to (d). In view of (a) above, question does not arise.

[*English*]

Promotion of agricultural exports

5576. SHRI DHARAM PAL SINGH MALIK :
SHRIMATI MEIRA KUMAR :
SHRI SUBHASH YADAV :

Will the Minister of COMMERCE be pleased to state :

(a) whether there is any proposal under consideration of Government for promotion

of agricultural exports by providing funds for price fluctuation, freight and exemption from duties; and

(b) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF COMMERCE (SHRI P. R. DAS MUNSI) : (a) No, Sir.

(b) No specific proposal for price fluctuations fund with a commitment by the producers and exporters to participate financially has been received. There is also no proposal under consideration for providing funds for freight and exemption from duties. Higher rates of C.C.S. are already being provided for export of fresh fruits and vegetables and cut-flowers by air to offset the disadvantage faced by our exporters.

Proposal to introduce modern security system in public undertakings

5577. DR. G. S. RAJHANS :
SHRI M. V. CHANDRA-SHEKHARA MURTHY :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Central Industrial Security Force (CISF) proposes to introduce modern security system in the public sector undertakings in the country as adopted in the foreign countries;

(b) if so, the details thereof;

(c) whether any survey has been made about its feasibility; and

(d) if so, by when the same will be introduced ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) and (b). Yes, Sir. The Central Industrial Security Force carries out scientific surveys and prepares schemes for introduction of modern security systems, on the request of the undertakings.

In order to expose the Managements to front line technology in the field of industrial security, an exhibition cum-seminar was organised by CISF from 11th to 15th March, 1987 in New Delhi.

(c) Survey of thirty seven important Public Sector Undertakings and vital installations has been carried out till now.

(d) The equipments are to be purchased and installed by the undertakings. Since the managements cannot be compelled to adopt the modern systems, it will not be possible to indicate any time limit for their introduction.

Manufacture of T. V. outside broadcast vans by B.E.L.

5578. SHRI V. S. KRISHNA IYER : Will the Minister of DEFENCE be pleased to state :

(a) the number of colour/black and white T V. Outside Broadcast (O B.) Vans manufactured so far by the Bharat Electronics Limited;

(b) the number of orders received from various Doordarshan Centres;

(c) the number of vans delivered so far;

(d) the cost of each colour and black and white O B. Van; and

(e) when all the pending orders will be cleared ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL) : (a) Bharat Electronics Ltd., have so far manufactured 4 colour and 4 Black and White OB Vans.

(b) Orders for 14 OB Vans (Black and White—4; Colour—10) have been received from Doordarshan upto March, 1987.

(c) So far, 4 Black and White and 3 Colour OB Van have been delivered, One Colour OB Van is under despatch.

(d) The cost of a Black and White OB Van is Rs. 80 lakhs. The first 6 Colour OB Vans cost Rs. 1.60 crores each, and the next 4 Vans will cost Rs. 1.76 crores each.

(e) Orders for Black and White OB Vans have already been cleared. Of the 10 Colour Vans, 4 would have been supplied by March, 1987. Two vans will be supplied in July, 1987 and the remaining 4 will be supplied in 1988-89.

Agreement with Czechoslovakia

5579. SHRI S. M. GURADDI :
SHRI G. S. BASABARAJU :

Will the Minister of COMMERCE be pleased to state :

(a) whether the Deputy Commercial Counsellor of Czechoslovakia visited India during December, 1986;

(b) if so, the nature of discussion held with him and whether any agreement has been reached; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSI) : (a) No such visit for discussion with this Ministry took place.

(b) and (c). Do not arise.

Measures to boost export of bulk drugs

5580. SHRIMATI BASAVARAJESHWARI : Will the Minister of COMMERCE be pleased to state :

(a) whether Union Government have approved a series of new measures to boost export of bulk drugs and formulation in the chemical sector;

(b) if so, whether Government have also decided to accord speedy export production clearance for drugs;

(c) the other measures being considered in this regard; and

(d) to what extent these steps will help the export of drugs and formulation in the chemical sector ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSI) : (a) and (b). Yes, Sir.

(c) Higher level of agency commission and retention of part of foreign exchange earnings for export promotion.

(d) It is expected that these measures would result in substantial growth in the export of drugs and formulations.

Loan to hotel industry in Karnataka

5581. SHRI V. S. KRISHNA IYER : Will the Minister of TOURISM be pleased to state :

(a) whether it is a fact that the Hotel Industry in Karnataka is not getting loans at concessional rate of interest by I D. B. I. and

(b) if so, the reasons therefor ?

THE MINISTER OF TOURISM (MUFTI MOHD. SYED) : (a) Under I D. B. I.'s scheme of direct assistance, concessional rates of interest are applicable to only those projects which are located in backward areas in the country. In Karnataka, the Bank has granted loans to only two hotel projects. Both these projects being located at Bangalore which is a developed area, did not qualify for assistance on concessional terms.

(b) Does not arise.

Loss of foreign exchange from Discontinuing from export

5582. SHRI P. M. SAYEED : Will the Minister of COMMERCE be pleased to state the consequent effect on the export of frogs and the estimated annual loss of foreign exchange as a result of frog being placed under Wild life protection list ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R.

DAS MUNSI) : Based on the earlier export trend, the likely loss of foreign exchange on account of discontinuing export of froglegs will be around Rs. seven to eight crores.

Tourist complex at Agra

**5583. SHRI BANWARI LAL
PUROHIT :
SHRI V. SREENIVASA
PRASAD :**

Will the Minister of TOURISM be pleased to state :

(a) whether there is a proposal for development of a tourist complex and sporting spots in Agra ;

(b) if so, the details thereof; and

(c) the action being taken or proposed in this regard ?

**THE MINISTER OF TOURISM
(MUFTI MOHD. SYED) : No, Sir.**

(b) and (c). Do not arise.

Implementation of Assam Accord

**5584. SHRI H. N. NANJE GOWDA :
SHRI K. RAMACHANDRA
REDDY :
SHRI G. S. BASAVARAJU :**

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Chief Minister of Assam recently met the Prime Minister and discussed about implementation of Assam Accord; and

(b) if so, what further steps are being taken by Union Government to complete the process of implementation of the Accord ?

**THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS (SHRI
CHINTAMANI PANIGRAHI) : (a) Yes,
Sir. The Chief Minister of Assam had met**

the Prime Minister on 3.3.1987 and discussed with him, interalia the implementation of the Assam Accord.

(b) The Government have all along been committed to fulfil their obligations under the Assam Accord and have been actively working towards this end.

Trade between India and China

**5585. SHRI H. N. NANJE GOWDA :
SHRI S. M. GURADDI :**

Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that China is reported to continue an open door economic policy encouraging foreign investment and setting up of joint ventures;

(b) if so, its impact on India's policy towards China in this regard; and

(c) to what extent the India-China trade will be improved further ?

**THE MINISTER OF STATE IN THE
MINISTRY OF COMMERCE (SHRI
P. R. DAS MUNSI) : (a) Yes, Sir.**

(b) and (c). We are making efforts to increase our exports to China and it is hoped that India-China trade will grow and be intensified, diversified and balanced.

**Export performance of engineering
companies**

**5586. SHRI H. N. NANJE GOWDA :
SHRI G. S. BASAVARAJU :**

Will the Minister of COMMERCE be pleased to state :

(a) whether Government propose to take action against leading engineering companies which do not come up to expectations on the export front; and

(b) if so, the nature of the proposed action ?

**THE MINISTER OF STATE IN THE
MINISTRY OF COMMERCE (SHRI P. R.**

DAS MUNSI) : (a) There is no such proposal but Government is constantly interacting with the Engineering Export Promotion Council and other agencies to further boost the engineering export in general as well as to examine the cases of non-performing units in particular.

(b) Does not arise.

'Marine Park' along Kerala coast

5587. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of TOURISM be pleased to state :

(a) whether there is a proposal to set up a 'Marine Park' along the coast of Kerala to promote tourism;

(b) if so, the location recommended for this purpose;

(c) whether a Marine Park is intended to be set up in any other coastal State; if so, the details thereof;

(d) whether there are any proposals to start cruiser along or from the coast of Kerala to promote tourism there; and

(e) the decision taken by Government thereon ?

THE MINISTER OF TOURISM (MUFTI MOHD. SYED) : (a) At present, there is no such proposal under the consideration of the Central Ministry of Tourism.

(b) Does not arise.

(c) No, Sir.

(d) Yes, Sir.

(e) The Central Ministry of Tourism has plans to provide financial assistance to the Government of Kerala for starting luxury cruises from Kovalam and Cochin.

Transport problems faced by tourists/visitors at Indian Airports

5588. SHRI T. BALA GOUD : Will the Minister of TOURISM be pleased to state :

(a) whether Government are aware of the problems facing visitors and foreign tourists at all Indian Airports due to harassment by Taxi drivers and other transport operators;

(b) whether any report in this regard has been received from the tourist officers on duty at various airports;

(c) if so, action taken thereon; and

(d) the nature of duties performed by tourist officers at various Airports ?

THE MINISTER OF TOURISM (MUFTI MOHD. SYED) : (a) Yes, Sir.

(b) and (c). Some complaints have been received by the tourist officers at Madras and Bombay Airports. The question regarding harassment by Taxi Drivers at International Airports has been discussed in the Airports Coordination Committee. To prevent such harassment, prepaid taxi services have been introduced at Delhi and Bombay Airports. This scheme enables the passengers to pre-pay the taxi charges to the traffic police counter at the Airport and obtain a voucher for the same. This obviates any harassment by the taxi Driver at the end of the journey. Steps to introduce similar taxi service at Calcutta and Madras Airports are in progress.

The specific complaints regarding harassment by taxi drivers are looked into by the State Traffic/Police authorities.

(d) The nature of duties of the Information Assistants normally referred to by the public as tourist officers include disseminating tourist information pertaining to places of tourist attractions including giving information on Indian Airlines flights, rail timings, and assisting with securing hotel accommodation, transport and other facilities. The tourist officers also keep close liaison with other agencies at the airport such as immigration, customs, security and health. The primary role of these officers is to provide assistance to both foreign and domestic tourists.

Demands of cardamom planters

5589. SHRI P. KOLANDAIVELU : Will the Minister of COMMERCE be pleased to state :

(a) whether cardamom planters from south had a meeting with him in January, 1987;

(b) if so, the demands put forth by them;

(c) whether the demands have been agreed upon;

(d) if so, the action taken thereon; and

(e) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSI) : (a) to (e). The representatives of Cardamom growers raised some issues in a meeting with the Minister of State for Commerce on 6.1.87 which include matters on which action can be taken by the State Governments and matters on which action can be taken by the Central Government. Issues like rationalisation of agricultural income tax and allotment of forest land have been referred to the respective State Governments. The issue relating to fixation of MSP for cardamom was examined and not found to be feasible. However, market intervention by CTCL was ensured, which helped in restoring prices.

NIC meet to consider growing fanaticism and fundamentalism

5590. DR. KRUPASINDHU BHOI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the National Integration Council proposes to consider the issues of growing fanaticism and fundamentalism in the country; and

(b) if so, when ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) and (b). The National Integration Council in its last meeting on 12th September, 1986 decided to set up a sub-Group of five members of N. I. C. with Shri P. N. Haksar as its Convenor to suggest issues which could be further discussed by the Council or its Standing Committee. The second meeting of the sub-group is scheduled to be held on 19.4.87.

Memorials in honour of Subhash Chandra Bose in Delhi and State Capitals

5591. PROF. NARAIN CHAND PARASHAR : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether attention of Government has been drawn to the news-item appearing in the Times of India dated 22 October, 1986 regarding the demand of the All-India Azad Hind Fauj Association for setting up suitable memorials in New Delhi and all State Capitals in honour of Netaji Subhash Chandra Bose and INA martyrs;

(b) if so, the decision taken by Government on the resolution passed by the Association to this effect; and

(c) the likely date by which the memorials would be planned and set up along with the brief outline of the project in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHINTAMANI PANIGRAHI) : (a) The Government is not aware of the demand of All India Azad Hind Fauj Association for setting up memorials in New Delhi and other State Capitals in honour of Netaji Subhash Chandra Bose and the INA martyrs.

(b) and (c). Do not arise.

Permission to capitalise loss in Cotton Corporation of India

5592. SHRIMATI BASAVARAJESWARI : Will the Minister of TEXTILES be pleased to state :

(a) the total accumulated loss incurred by the Corporation as on 31-12-1987;

(b) whether Cotton Corporation of India has sought permission to capitalise about 75 per cent of its accumulated loss; and

(c) if so, the reaction of Government thereto ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI RAM NIWAS MIRDHA) : (a) The loss suffered by Cotton Corporation of India up to one year ending 31.8.86 was Rs. 118.89 crores. Losses as on 31-12-1987 cannot be known at this stage.

(b) No, Sir.

(c) Does not arise.

Accelerated implementation of tourism projects

5593. SHRIMATI BASAVARAJESWARI : Will the Minister of TOURISM be pleased to state :

(a) whether the Union Government have issued any guidelines to State Governments/ Union Territory Administrations to ensure accelerated implementation of tourism projects;

(b) if so, the details thereof; and

(c) the response of the State Governments thereto ?

THE MINISTER OF TOURISM (MUFTI MOHD. SYED) : (a) to (c) The Central Ministry of Tourism has been continuously urging all State Governments and Union Territory Administrations to ensure accelerated implementation of tourism projects. The need to expedite the tourism projects was also stressed during the meeting of Secretaries of Tourism and Managing Directors of Tourism Development Corporations from States and Union Territories held on 26th and 27th February, 1987. There has been a good response from the State Governments/Union Territories.

Tourist places in Orissa

5594. SHRIMATI JAYANTI PATNAIK : Will the Minister of TOURISM be pleased to state :

(a) whether Union Government have identified the places of tourist importance in Orissa for development during Seventh Five Year Plan; and

(b) if so, the details thereof ?

THE MINISTER OF TOURISM (MUFTI MOHD. SYED) : (a) and (b). No, Sir. No specific tourist centres have been identified for development during the Seventh Five Year Plan. Development of tourist infrastructure is an on-going process, and proposals received from the State Governments are examined and considered subject to availability of funds and inter-se-priorities.

Export of fish

5595. SHRIMATI JAYANTI PATNAIK : Will the Minister of COMMERCE be pleased to state :

(a) whether fish export has increased in 1986-87;

(b) if so, to what extent as compared to the preceding year and the countries to which fish is being exported at present;

(c) whether there is vast scope for increasing the export of fish; and

(d) if so, the steps being taken to increase the export of fish ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSI) : (a) Yrs, Sir.

(b) The quantity of fish and fish products exported during 1986-87 (April '86 to January '87) was 71918 tonnes valued at Rs. 390.65 crores, as compared to the quantity of 65418 tonnes valued at Rs. 314.63 crores, exported during the corresponding period of 1985-86. Major countries to which these were exported are

Japan, USA, U. K., Srilanka, Netherlands, UAE, Belgium, Singapore, France, Malaysia, Australia, Kuwait, Spain, Italy and Greece. (Source : MPEDA)

(c) Yes, Sir.

(d) Steps being taken in this regard include—promotion of prawn farming for augmenting production of cultured prawns, encouragement of production of value-added items like IQF, setting up of prawn hatcheries and measures for exploitation of deep sea fishery resources.

Import of sophisticated looms

5596. SHRIMATI JAYANTI PAT-NAIK : Will the Minister of TEXTILES be pleased to State :

(a) whether Government have a proposal to import sophisticated looms;

(b) if so, the country from which such sophisticated looms are proposed to be imported;

(c) the cost of those sophisticated looms; and

(d) the details of the proposal of National Textile Corporation with regard to the import of sophisticated looms ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI RAM NIWAS MIRDHA): (a) to (d). National Textile Corporation entered into a contract with USSR on 17-4-86 for import of 200 shuttleless Russian Looms at a cost of Rs. 5,21,20,000/-.

Export of alumina to Bahrain

5597. SHRIMATI JAYANTI PAT-NAIK : Will the Minister of COMMERCE be pleased to state :

(a) whether it is proposed to export alumina to Bahrain;

(b) whether some negotiations have been made in that direction;

(c) if so, the total quantum of alumina proposed to be exported to Bahrain and from when;

(d) whether Government propose to export alumina from the newly set up alumina plant in Orissa; and

(e) if so, the expected time of commercial production of that plan ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSI): (a) and (b). Yes, Sir. Bahrain is one of the countries identified as a possible buyer of NALCO's alumina. Contacts have been established and preliminary discussions have been held between NALCO and the Aluminium Company of Bahrain in this regard.

(c) No firm contract has been finalised.

(d) Yes, Sir.

(e) The Alumina plant of NALCO is expected to go into production during the third quarter of 1987.

Composition of Spices Board

5598. SHRI E. AYYAPU REDDY : Will the Minister of COMMERCE be pleased to state :

(a) the names of the members of the Spices Board constituted recently; and

(b) the criteria for the appointment of the members of the Spices Board ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSI) : (a) Copy of the notification indicating the names of the members is enclosed.

[Placed in Library. See No. LT-4279/87.]

(b) The members of the Spices Board have been appointed in terms of the various provisions of the Spices Board Act, 1986 as indicated in the notification enclosed.

Indians killed in riots in Madagascar

5599. SHRI DIGVIJAY SINH :
SHRI LAKSHMAN MALLICK :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether some persons of Indian origin have recently lost their lives and property during anti-Indian riots in Madagascar; and

(b) if so, the details in this regard and the steps taken by Government to protect the Indians ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO) : (a) No loss of life among persons of Indian origin has been reported. According to a preliminary assessment 150 shops and 107 houses belonging to persons of Indian origin were looted and 21 shops and 41 residences were burnt down. The situation has now returned normal.

(b) Government has urged the Government of Madagascar to extend the fullest protection to all Indians and persons of Indian origin.

Outcome of Romanian President's visit

5600. SHRI S. M. GURADDI :
SHRI G. S. BASAVARAJU :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Romanian President visited India recently and held talks with the Prime Minister;

(b) if so, whether India-China relations and Pakistan's nuclear programme also figured during the talks; and

(c) if so, the outcome of the talks held with Romanian President ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO) : (a) Yes, Sir.

(b) The wide-ranging talks include regional issues.

(c) Both sides expressed satisfaction at the outcome of the talks. There was broad identity or close proximity of views on the international subjects. It is hoped that the visit would lead to further strengthening of Indo-Romanian bilateral relations.

Demand for deferment of cotton export

5601. SHRI CHIRANJI LAL SHARMA : Will the Minister of TEXTILES be pleased to state :

(a) whether the Southern India Mills Association urged Union Government to defer further export of cotton in view of the continuous increase in cotton prices affecting the spinning industry in the South; and

(b) if so, the action taken thereon ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI RAM NIWAS MIRDHA) : (a) Yes, Sir.

(b) The prices of cotton have not risen unduly high as compared to those of 1984-85. Since there is adequate availability of cotton and the prices have also stabilised, there is no question of deferment of exports of cotton.

World Bank loan for textile mills in cooperative sector

5602. SHRI MOHANBHAI PATEL : Will the Minister of TEXTILES be pleased to state :

(a) the number of textile mills functioning under cooperative sector in the country at present and their number, State-wise;

(b) whether it is a fact that the World Bank has sanctioned a massive loan to the cooperative sector of the textile industries;

(c) if so, when the loan was sanctioned by the World Bank; and

(d) the details regarding utilisation of the loan ?

THE DEPUTY MINISTER IN THE MINISTRY OF TEXTILES (SHRI S. KRISHNA KUMAR) : (a) A statement is given below.

(b) The World Bank (IDA) has among others sanctioned an amount of US \$ 53.33 million (equivalent to Rs. 575.96 million) to the Government of India for establishment of 11 cotton ginneries and 5 spinning mills under the Cotton Component of NCDC-III Agro-Industries Project.

(c) The date of agreement for credit under the above project was 12.10.1984 and the date of credit effectiveness 10.1.1985. The project duration is for 5 years and the credit will be made available on reimbursible basis.

(d) So far, the World Bank has reimbursed to the Government of India an amount of Rs. 2 crores (Rupees two crores only) under the Cotton Component of the NCDC-III Agro-Industries Project.

Statement

Sl. No.	Name of the State	No. of Coop. Spinning Mills Installed as on 30.9.86
1	2	3
1.	Andhra Pradesh	7
2.	Gujarat	5
3.	Haryana	1
4.	Karnataka	7
5.	Kerala	3
6.	Madhya Pradesh	1
7.	Maharashtra	28
8.	Orissa	6
9.	Pondicherry	1
10.	Punjab	4
11.	Rajasthan	3

1	2	3
12.	Tamil Nadu	17
13.	Uttar Pradesh	8
14.	West Bengal	1
Total All India		92

Cash compensatory support to Maharashtra Cotton Federation

5603. SHRI MURLIDHAR MANE : Will the Minister of TEXTILES be pleased to state :

(a) whether Government of Maharashtra has requested for sanction of cash compensatory support on actual export of cotton made by State Cotton Federation; and

(b) if so, the decision taken in the matter ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI RAM NIWAS MIRDHA) : (a) Yes, Sir.

(b) The matter is under consideration.

Non-Participation by big business houses in Trade Fair

5604. SHRI YASHWANTRAO GADAKH PATIL : Will the Minister of COMMERCE be pleased to state :

(a) whether some big business houses have not participated in the International Trade Fairs organised by the Trade Fair Authority of India (TFAI);

(b) if so, the details thereof and the reasons therefor;

(c) the measures taken to persuade them to participate in the India International Trade Fair, 1987; and

(d) the results thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSI) : (a) Yes, Sir.

(b) to (d). In the meetings held with the representatives of trade and industry a number of suggestions were made to elicit better participation by large industrial houses and companies. To quote a few, (i) participation in the fairs is a commercial operation and should be made commercially advantageous to the participants, (ii) Displays at the fairs to be arranged product sector wise so that people interested in those products visit the stalls instead of having them arranged company wise, (iii) Preference for participation in specialised fairs like engineering fairs rather than a general fair.

The Trade Fair Authority of India has already taken steps to make the India International Trade Fair as business oriented as possible. Special themes at this fair are also projected and this has been generally been welcomed by out trade and industry. Regular contacts are established between the Trade Fair Authority of India and representatives of Trade and industry for mobilising greater participation of larger business houses and companies in the International Trade Fair among others.

[Translation]

Expenditure incurred on refugees from Bangladesh

5605. **SHRI BALWANT SINGH RAMOOWALIA :**
SHRI TEJA SINGH DARDI :

Will the Minister of HOME AFFAIRS be pleased to state the monthly expenditure being incurred by Union Government on the refugees from Bangladesh who are living in relief camps in Tripura ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHINTAMANI PANIGRAHI) : The expenditure incurred on the tribal refugees from Bangladesh who are staying in relief camps in Tripura from May, 1986, upto January, 1987, is Rs. 227.36 lakhs of which follo-

wing are the details :

Upto September, 1986	Rs. 93,61,205
For October, 1986	Rs. 45,98,610
For November, 1986	Rs. 30,70,962
For December, 1986	Rs. 21,76,785
For January, 1987	Rs. 35,28,652
	Total Rs. 2,27,36,214

[English]

Constitution of Expert Panels on Jail Administration

5606. **SHRI K. RAMAMURTHY :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of Expert Panels constituted after independence to examine the question of Jail administration in the country;

(b) the findings of Justice Mulla Committee on Jail Reforms in regard to the neglect perceived in the realm of care and rehabilitation of the socially handicapped and delinquent children; and

(c) the names of States where the Children's Act exists and where the setting up and running of Borstal schools or juvenile jails has been undertaken ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHINTAMANI PANIGRAHI) : (a) to (c). A copy of the Report of the All India Committee on Jail Reforms containing, inter alia, lists of earlier expert groups, their work and findings and details of such institutions was laid on the Table of Lok Sabha on 22.8.1984. Besides the Children's Act, 1960 passed by Parliament for Union Territories, all States except Nagaland, have their Children's Acts.

Setting up of Central Authorisation Board for Export Promotion

5607. **SHRI G. BHOOPATHY :** Will

the Minister of COMMERCE be pleased to state :

(a) whether Government propose to set up a Central Authorisation Board to increase exports; and

(b) if so, when ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSI) : (a) No, Sir.

(b) Does not arise.

Proposal to exempt import duty on equipments required to set up tourist centre in Hyderabad

5608. SHRI G. BHOOPATHY :
SHRI M. SUBHA REDDY :

Will the Minister of TOURISM be pleased to state :

(a) whether there is any proposal of Government of Andhra Pradesh pending before Union Government to exempt from import duty some of the equipments required to set up a tourist centre at Hussain Sagar in Hyderabad; and

(b) if so, the decision taken thereon ?

THE MINISTER OF TOURISM (MUFTI MOHD. SYED) : (a) and (b). The Central Ministry of Tourism has already forwarded its recommendation to the Ministry of Finance.

Sanitation and cleanliness in Government offices

5609. SHRI C. MADHAV REDDY : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the standard of sanitation and cleanliness in Government offices located in different buildings in Delhi, particularly those which have public dealings including the offices of N. D. M. C. etc., is going down every day;

(b) if so, whether any special corrective steps are contemplated in this direction; and

(c) whether any periodical inspection or check by senior officers is also being made, if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHINTAMANI PANIGRAHI) : (a) and (b). No, Sir, but in the standard of cleanliness and sanitation, there is always room for improvement and Stress will be given on proper caretaking and cleanliness.

(c) Yes, Sir.

Suggestion to boost export of aggarbatties

5610. SHRI KAMLA PRASAD SINGH : Will the Minister of COMMERCE be pleased to state :

(a) whether any suggestions have been received to boost export of agarbattis;

(b) if so, the details thereof; and

(c) the action being taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSI) : (a) Yes, Sir.

(b) The main points made are restoration of Cash Compensatory Support and enhancement of duty drawback rate.

(c) Cash Compensatory Support on agarbattis and dhoop was withdrawn with effect from 1-7-1986 as the industry failed to furnish necessary cost data details. As representative cost data for determining CCS on export of agarbattis and dhoop, could not be furnished by the industry, it has been decided to conduct an on-the-spot cost study of the industry. For revision of drawback rates also, complete data has not yet been made available through the Export Promotion Council to the Duty Drawback Directorate.

Export of black granite

5611. SHRI V. S. KRISHNA IYER : Will the Minister of COMMERCE be pleased to state :

(a) the countries importing black granite from India;

(b) the amount of export of granite during 1986-87; and

(c) the demand for black granite during 1986-87 ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSI) : (a) to (c). Official statistics published by Directorate General of Commercial Intelligence and Statistics (DGCI and S) Calcutta have not yet become available for the year 1985-86 onwards.

As per statistics furnished by DGCI and S, during 1984-85, a total quantity of 4.1 lakh tonnes of granite cut blocks and polished, of different shades, was exported to Japan, Italy, Federal Republic of Germany, Netherlands and certain other countries. Separate statistics for export or demand for black granite are not maintained.

[Translation]

Development of Valley of Flowers and Meadows in Pithoragarh district

5612. SHRI HARISH RAWAT : Will the Minister of TOURISM be pleased to state :

(a) whether Milam Glacier Valley of Flowers and Meadows of Pithoragarh district, Uttar Pradesh have great potential for attracting tourists, particularly foreign tourists :

(b) if so, whether any scheme is being formulated for development of this area by bringing it outside the periphery of prohibited area;

(c) if so, the details thereof; and

(d) if not, the reasons therefor ?

THE MINISTER OF TOURISM (MUFTI MOHD. SYED) : (a) to (d). No, Sir. There is no proposal at present, for reasons of security, to bring the Valley of Flowers outside the periphery of prohibited area.

Tourist places and tourist lodges in U. P.

5613. SHRI HARISH RAWAT : Will the Minister of TOURISM be pleased to state :

(a) whether there is any scheme to develop tourist places and tourist lodges along national highways in Uttar Pradesh; and

(b) if so, the details thereof and the amount proposed to be spent on this scheme in the current year ?

THE MINISTER OF TOURISM (MUFTI MOHD. SYED) : (a) and (b). In the Action Plan for development of Buddhist Sector, prepared by the Task Force appointed by Ministry of Tourism, it has been recommended that wayside amenities should be set up at two identified places in the State of U. P. on National Highway No. 29, namely Ghazipur and Dohrighat. Detailed proposals for these projects are still awaited.

Talks with China for organising Mansarovar-Kailash pilgrimage

5614. SHRI HARISH RAWAT : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government propose to hold talks with the Government of China to take their consent for organising Mansarovar-Kailash pilgrimage on a large scale; and

(b) if so, the details in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH) : (a) and (b). Government are in touch with the Government of China regarding arrangements for

the Kailash-Mansarovar Yatra 1987 in all its aspects.

[English]

Categorisation of industries as joint ventures

5615. SHRI BHATTAM SRIRAMA MURTY : Will the Minister of COMMERCE be pleased to state :

(a) whether a number of industrial and commercial projects promoted by Indian industrialists abroad are not qualified to be categorised as joint ventures as per the norms laid down by the Indian Investment Centre (IIC);

(b) whether Government have accorded approval to such projects since 1970;

(c) the foreign exchange remitted by such projects back home since 1984;

(d) how the Indian industrialists were able to raise the necessary finances to meet the cost of unapproved overseas projects;

(e) the number of such industries abroad; and

(f) whether Government are aware that the Indian industrialists could raise the finances to meet the overseas projects ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSI) : (a) The Indian Investment Centre has not laid down any norms for ventures to be categorised as joint ventures.

(b) and (c). In view of (a) question does not arise.

(d) to (f). The Ministry of Commerce has no information.

Fresh proposals for Sino-Indian Trade

5616. SHRI P. M. SAYEED : Will the Minister of COMMERCE be pleased to state :

(a) whether Government have received a fresh proposal from the Chairman of the China Council for the Promotion of International Trade (CCPIT) for promotion of Sino-Indian Trade;

(b) if so, the details thereof; and

(c) the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSI) : (a) No, Sir.

(b) and (c). Do not arise.

Loss in NTC (WBABO)

5617. DR. V. VENKATESH : Will the Minister of TEXTILES be pleased to state :

(a) whether National Textile Corporation (WBABO) Ltd, Calcutta has been incurring losses and despite various measures taken by the management there has been no improvement in performance; and

(b) if so, the details thereof and the amount of losses incurred during the last 6 months ?

THE DEPUTY MINISTER IN THE MINISTRY OF TEXTILES (SHRI S. KRISHNA KUMAR) : (a) and (b). The performance of the nationalised mills under NTC (WBABO) has shown improvement since 1983-84. The loss which was Rs. 37.04 crores for the year 1983-84 has come down to Rs. 26.34 crores during the year 1985-86.

Inter-state border disputes

5618. SHRI SYED SHAHABUDDIN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) brief particulars of the Inter-state border disputes as on 1 January, 1987; and

(b) the role played by the Union Government in resolving these disputes ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI

CHINTAMANI PANIGRAHI) : (a) and (b). Boundary disputes between the following States involving territorial claims/counter claims are pending :

- (i) Maharashtra and Karnataka;
- (ii) Karnataka and Kerala;
- (iii) Assam and Nagaland; and
- (iv) Punjab, Haryana and Himachal Pradesh.

These disputes can be resolved only with the willing cooperation of the State Governments concerned and towards this end the Central Government will extend all possible assistance to the State Governments.

Export of silver chemicals

5619. SHRI PRATAP RAO B. BHOSALE: Will the Minister of COMMERCE be pleased to state :

(a) whether Government have recently liberalised export of silver chemicals;

(b) if so, the details thereof and the names of items covered under the revised policy; and

(c) how the revised export policy will affect the trade of the country and the target fixed for export of silver chemicals during 1987, 1988 and 1989 ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSI) : (a) Yes, Sir.

(b) A statement is given below.

(c) Exports of these items are likely to increase and contribute to the country's foreign exchange earnings. No specific export targets of silver chemicals for the ensuing years have been fixed.

Statement

Government have, vide Export Trade Control Public Notice No. 10-EPC(PN)/87 dated 17th March, 1987 permitted export of the following silver bearing chemicals under

Open General Licence-3 subject to minimum realisation of 25 per cent of value-addition over the price of silver content, the price of silver being reckoned at international price or the domestic price, whichever is higher.

Name of the Silver Bearing Chemicals (All Grades)	Silver content assuming 100% purity
1. Silver Nitrate for drugs/ photo chemicals	63.5%
2. Silver Bromide-Antiseptic/ photo chemicals	57.45%
3. Silver Oxide for drugs	93.1%
4. Silver for electroplating	80.57%
5. Silver Iodide-rain making	45.95%
6. Silver Suboxide Ag 4°	96.4%
7. Silver chloride for electroplating	75.26%
8. Silver Fluoride for drugs	85.03%
9. Silver Acetate	64.63%

Tourist offices abroad

5620. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of TOURISM be pleased to state :

(a) number of ITDC tourist offices abroad with their locations;

(b) whether Government intend to open any more offices abroad; and

(c) if so, the details thereof ?

THE MINISTER OF TOURISM (MUFTI MOHD. SYED) : (a) ITDC has no tourist offices abroad. Ministry of Tourism has 20 offices abroad as shown in the statement given below.

(b) There is no proposal under consideration at present to open any tourist office abroad.

(c) Does not arise.

Statement

Department of Tourism has the following offices in the countries shown below

Sl. No.	Name of the Country	No. of offices	Places
1.	USA	3	New York, Los Angeles, Chicago.
2.	Canada	1	Toronto
3.	U.K.	1	London
4.	Switzerland	1	Geneva
5.	France	1	Paris
6.	Belgium	1	Brussels
7.	Germany	1	Frankfurt
8.	Sweden	1	Stockholm
9.	Austria	1	Vienna
10.	Italy	1	Milan
11.	Australia	1	Sydney
12.	Singapore	1	Singapore
13.	Malaysia	1	Kuala Lumpur
14.	Japan	1	Tokyo
15.	Thailand	1	Bangkok
16.	UAE	1	Dubai
17.	Nepal	1	Kathmandu
18.	Kuwait	1	Kuwait

Setting up of Parliamentary Committee for welfare of ex-servicemen

5621. PROF. NARAIN CHAND PARASHAR: Will the Minister of DEFENCE be pleased to refer to the reply given to Unstarred Question No. 3468 on 26 November, 1986 regarding setting up of Parliamentary Committee for welfare of ex-servicemen and state :

(a) whether the decision regarding the possible charter of functions of a Parliamentary Committee for the welfare of ex-servicemen has since been taken;

(b) if so, the details thereof;

(c) the likely date by which the Parliamentary Committee is to be proposed; and

(d) if not, the likely date by which the decision regarding the charter of functions would be taken ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT IN THE MINISTRY OF DEFENCE (SHRI ARUN SINGH) :

(a) to (d) The need for and a possible charter of functions for a Parliamentary Committee to oversee the non-statutory provisions for welfare of ex-servicemen is still under examination. It is not possible to indicate a date by which a decision will be taken.

Writing off of loans given to refugees and repatriates

5422. SHRI SANAT KUMAR MANDAL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Union Government have decided to write off all types of loans given to refugees and repatriates upto March 31, 1974 and outstanding as on April 1, 1985; and

(b) if so, the amount written off, State-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHINTAMANI PANIGRAHI) : (a) Yes, Sir.

(b) A statement is given below.

Statement

Regarding writing off of loans given to refugees and repatriates

(in Rupees)

Sl. No.	State Governments	Amount of loan written off
1	2	3
1.	Andhra Pradesh	2,22,33,600.47
2.	Assam	8,27,04,764.36
3.	Bihar	1,97,65,540.52
4.	Gujarat	1,52,00,000 00
5.	Himachal Pradesh	60,146.57
6.	Haryana	4,05,011.56
7.	Jammu & Kashmir	3,35,37,547.96
8.	Karnataka	3,42,04,619.42
9.	Kerala	73,32,886.34
10.	Meghalaya	37,86,435 86
11.	Manipur	2,95,610 00
12.	Madhya Pradesh	3,10,00,000.00

1	2	3
13.	Maharashtra	38,44,000.00
14.	Orissa	1,48,01,538.31
15.	Punjab	39,99,028.49
16.	Rajasthan	46,90,000.00
17.	Tamil Nadu	11,14,04,846.73
18.	Tripura	94,493.00
19.	Uttar Pradesh	87,00,000.00
20.	West Bengal	34,89,63,391.29
Total		74,70,23,460.88

Training to Delhi Police Officers

5623 SHRI CHINGWANG KONYAK : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether in view of the extremist/terrorist activities Government are taking any steps to give special training to the Delhi Police Officers here and abroad;

(b) if so, the details thereof;

(c) whether it is a fact that modern means of investigation and crime detection are not available to the Delhi Police;

(d) if so, the reasons therefor; and

(e) action proposed to be taken in this matter ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) and (b). Some Delhi Police Officers/personnel have been imparted specialised training in VIP security, anti-hijack operations, handling of explosives and commando courses conducted by the Border Security Force, Indo-Tibetan Border Police and the National Security Guard.

(c) to (e). For the investigation of crimes, services of dog squads, crime teams, specialised agencies from Central Bureau of Investigation and Central Forensic Science Laboratory are utilised. The help of crime record office and bomb disposal squads is also sought. Equipments like lie detectors are also used.

**Construction of air bases by Pakistan
in Pak occupied Kashmir**

5624. SHRI BALASAHEB VIKHE PATIL : Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that Pakistan Army has constructed some air bases in the Pak occupied areas of Kashmir where F-16s can land and take off;

(b) if so, how many such bases have been constructed;

(c) whether it is not in violation of the Simla Agreement; and

(d) whether Government have lodged any protest with the Pakistan Government ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT IN THE MINISTRY OF DEFENCE (SHRI ARUN SINGH) : (a) and (b). Pakistan has built three air-strips at Muzaffrabad, Rawalkot and Mirpur in Pak-occupied Kashmir. These air-strips are for use by civil aircraft. F-16 aircraft cannot operate from these airfields, as at present. In addition, an air-field is being built at Skardu, which is of military significance.

(c) and (d). The construction of airfields by Pakistan in Pak occupied Kashmir militates against the spirit of the Simla Agreement, and is detrimental to the maintenance of peaceful and harmonious relations between the two countries. This has been conveyed to Pakistan on several occasions.

Discrimination with minorities in Assam

5625. SHRI ABDUL HAMID : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government are aware of the Circular issued by Government of Assam under which the minority communities are required to produce permanent resident certificates for getting admission to educational institutions and to secure employment;

(b) if so, the reasons for this discrimination against minority communities;

(c) whether the Union Government have taken up this matter with the State Government; and

(d) if so, with what results ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHINTAMANI PANIGRAHI) : (a) and (b). According to the State Government of Assam, permanent resident certificates are being issued to persons belonging to any community, only for the purpose of seeking admission to educational institutions where such certificates are insisted upon by the educational institutions. No discrimination according to the State Government is shown by them to minority community in the matter of admission to educational institutions or employment.

(c) and (d). The issue relating to grant of permanent resident certificates was taken up with the State Government who have constituted a high power committee to further examine the issues.

Spinning mill at Balliapal, Orissa

5626. SHRI CHINTAMANI JENA : Will the Minister of TEXTILES be pleased to state :

(a) whether cotton spinning mill at Baliapal in Balasore District of Orissa has not been commissioned so far ;

(b) if so, the reasons therefor;

(c) whether Government of Orissa has requested Union Government to take up with the I.D.B.I. the sanction of term loan in favour of the mill so that the mill may be established; and

(d) if so, with what results ?

THE DEPUTY MINISTER IN THE MINISTRY OF TEXTILES (SHRI S. KRISHNA KUMAR): (a) and (b). The Orissa Government have stated that the loan application of the mill company has been turned down by the Industrial Development Bank of India on the ground that excess spinning capacity has already been created in the country.

(c) Yes, Sir.

(d) The Industrial Development Bank of India are not in favour of sanctioning term loans for setting up grassroot spinning units, since they feel that enough capacity already exists in this sector and that new spinning units, capital cost wise would not be a viable proposition.

Study on USA star war programme

5627. SHRI E. AYYAPU REDDY : Will the Minister of DEFENCE be pleased to state :

(a) whether the Defence Research Laboratories have studied the star war programme of USA; and

(b) whether any assessment has been made about the threat to India's security on the basis of USA star war strategy ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH

AND DEVELOPMENT IN THE MINISTRY OF DEFENCE (SHRI ARUN SINGH): (a) Defence Research and Development Organisation has studied in general, information available in open literature about the 'Strategic Defence Initiative' programme of the USA.

(b) No, Sir.

Road accidents in Delhi

5628. SHRI CHIRANJI LAL SHARAMA :
SHRI KAMLA PRASAD SINGH :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of persons killed and injured in road accidents which took place in Delhi since April, 1986, month-wise;

(b) whether the number of casualties is on the increase; and

(c) if so, the effective steps taken or proposed to check such accidents ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) The requisite figures are indicated below :

Months	Total accidents	Persons injured	Persons killed
1	2	3	4
April, 86	549	529	98
May, 86	586	619	107
June, 86	509	513	98
July, 86	545	610	110

1	2	3	4
August, 86	595	600	107
September, 86	562	594	88
October, 86	568	582	98
November, 86	581	596	132
December, 86	510	489	114
January, 87	533	490	110
February, 87	540	542	112
March, 1.3, 87 to 15.3.87	285	262	46

(b) and (c). No Sir. However, Delhi Police has been making concerted efforts to reduce the number of accidents. Some of them are as follows :

- (i) A Traffic Engineering Cell has been created by Delhi Police for the scientific study of the roads in Delhi.
- (ii) Members of the general public are educated through film shows and advertisements in newspapers, radio and T.V. Various road safety camps from time to time are also being organised by the Road Safety Cell.
- (iii) Two traffic training parks are already functioning in Delhi and two more are presently under construction.
- (iv) Delhi Administration has declared 1987 as the Year of Road Safety.

Coffee export

5629. SHRI SOMNATH RATH : Will the Minister of COMMERCE be pleased to state :

(a) the target fixed for export of coffee during the next three years, year-wise;

(b) whether the Coffee Board has selected any areas for coffee plantations in Orissa; and

(c) if so, the details of such areas ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSI): (a) Export targets are fixed annually taking into consideration various factors. However, based on the growth rate envisaged in the 7th Plan for coffee the export targets proposed are as under :

Year	Export target (proposed) (Qty. in tonnes)
1987-88	99,000
1988-89	104,000
1989-90	109,000

(b) and (c). Yes, Sir. Certain areas in the hilly tracts of the districts of Koraput, Phulbani, Kalahandi and Ganjam have been identified for coffee cultivation in Orissa. A total area of 4680 hec. has so far been found suitable to coffee cultivation in Orissa by a survey team of the Coffee Board.

Merger of para-military forces

5630. SHRI PRATAPRAO B. BHOSALE : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government propose to merge fifteen odd para-military forces of country; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) Each para-military force has been raised by the Government for performing a different type of role. In view of this, there is no proposal with the Government to merge various para-military forces.

(b) Does not arise.

Scholarships to countries of S.A.D.C.C.

5631. SHRI H. N. NANJE GOWDA : SHRI G. S. BASAVARAJU :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether India has offered a number of scholarships to countries of the Southern African Development Co-ordination Conference;

(b) if so, the countries which will be offered these scholarships;

(c) whether any communications from these South African countries accepting the scholarships have been received; and

(d) if so, the total scholarships which will be offered to these African countries during the year 1987 ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

(SHRI K. NATWAR SINGH) : (a) Yes. An offer of 300 professional training fellowships has been made to the Southern African Development Co-ordination Conference (SADCC) secretariat under the Indian Technical and Economic Cooperation Programme.

(b) The SADCC members—Angola, Botswana, Lesotho, Malawi, Mozambique, Swaziland, Tanzania, Zambia, and Zimbabwe.

(c) No formal communication has been received, but oral acceptance has been conveyed.

(d) The allocation of 300 training fellowships has been made for utilisation over a five year period. Separately, India also allots a specific number of training fellowships annually under the Indian Technical and Economic Cooperation Programme to each of the SADCC member—countries on a bilateral basis.

Support price of cotton

5632. PROF. MADHU DANDAVATE : Will the Minister of TEXTILES be pleased to state :

(a) whether Union Government have announced an increase of Rs. 10/- per quintal in the support price of cotton but have directed the Maharashtra Government not to permit the Maharashtra Cotton Federation to make payment of price at the rate of Rs. 612/- per quintal to the cotton growers;

(b) if so, whether this Central directive has created a grave discontentment among the cotton growers of Maharashtra; and

(c) if so, whether Union Government propose to review their directive to the Maharashtra Government ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI RAM NIVAS MIRDHA) : (a) to (c). The Union Government announced on 3rd March, 1987 the Minimum Support Prices for different varieties of cotton for the

ensuing cotton season 1987-88 in advance of the sowing season with a view to enabling the farmers to take rational decision on their cropping plans. There is an average increase of Rs. ten per quintal over the corresponding price being paid during the current cotton year.

Under the Cotton Monopoly Procurement Scheme being in operation in the State of Maharashtra, the farmers are paid guaranteed prices which are the same as Minimum Support Prices fixed by the Government of India for different varieties of cotton. There is no proposal to review the Cotton Monopoly Procurement Scheme.

**Cooperative spinning mill in Balasore
(Orissa)**

5633. SHRIMATI JAYANTI PATNAIK : Will the Minister of TEXTILES be pleased to state :

(a) whether a letter of intent has been issued for establishment of a cooperative spinning mill in 'No-industry' district of Balasore in Orissa; and

(b) if so, the reasons for delay in implementation of the project ?

THE DEPUTY MINISTER IN THE MINISTRY OF TEXTILES (SHRI S. KRISHNA KUMAR) : (a) Yes, Sir.

(b) The Orissa Government have stated that the loan application of the mill company has been turned down by the Industrial Development Bank of India on the ground that excess spinning capacity has already been created in the country.

Free port status to Port Blair

5634. SHRI G. M. BANATWALLA : Will the Minister of COMMERCE be pleased to state :

(a) whether there is any proposal to declare Port Blair as a free port; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSI) : (a) and (b). Some suggestions have been received for a free port to be developed in the Andaman and Nicobar Islands. No decision has been taken in the matter.

12.00 hrs.

RE. QUESTION OF PRIVILEGE ETC.

[English]

(Interruptions)

SHRI S. JAIPAL REDDY (Mahbubnagar) : Sir, I have given notice of a privilege motion...

SHRI BASUDEB ACHARIA (Bankura) : I have given notice under Rule 184... (Interruptions)

MR. SPEAKER : I will consider.

SHRI BASUDEB ACHARIA : We want a Parliamentary Committee to inquire into the whole affair.

(Interruptions)

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BRAHMA DUTT) : Sir...

(Interruptions)

MR. SPEAKER : Let him make his statement.

(Interruptions)

MR. SPEAKER : Why are you so incorrigible all the time? One minute. I have allowed the Minister to make his statement.

SHRI BASUDEB ACHARIA : We want your ruling...

MR. SPEAKER : My ruling is simple and straight...